

à  
SLP(C)... 6494 OF 2004

ITEM No.12

Court No. 9

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(C)..CC...6494/2004  
(From the judgement and order dated 03/09/2003 in FAO 385/87  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

LEELA GUPTA & ORS.

Petitioner (s)

VERSUS

STATE OF U.P. & ORS.

Respondent (s)

I.A.No.1(Appln. for condonation of delay in filing SLP)

Date : 13/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Jitendra Singh Bhasin, Adv.  
Mr.R.K. Singh, Adv.  
Mr.T. Mahipal, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice on the application for condonation of delay as well as on the special leave petition.

( Meenu Sethi )  
Court Master

( Promila Nagpal )  
Court Master





